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## (2019) 01 NCDRC CK 0032

## **National Consumer Disputes Redressal Commission**

Case No: First Appeal No. 2273, 2274, 2275 Of 2017

Amrita Rosha Jain APPELLANT

۷s

Bhavendra Kumar & 2 Ors RESPONDENT

Date of Decision: Jan. 17, 2019

## **Acts Referred:**

• Consumer Protection Act, 1986 - Section 2(1)(g), 2(1)(o), 2(1)(r), 3, 19, 19A

• Punjab Apartment and Property Regulation Act, 1995 - Section 9

• Companies Act, 2013 - Section 149, 149(8), 149(12)

Hon'ble Judges: Dr. S.M. Kantikar, J; Dinesh Singh, J

Bench: Division Bench

**Advocate:** Sukumar Pattjoshi, Sunil Mund, Somesh Dubey, Manvendra Singh, Siddharth

Bhatli, Rakshith Srivastava Final Decision: Dismissed

Judgement